Sub: Re-organisation of field offices of MCA - reg.

In continuation of this Ministry’s OM of even number dated 11.08.2011 on the above mentioned subject, the undersigned is directed to convey the approval of the Competent Authority for change in location of the office of ROC-cum-OL, Uttarakhand, from ‘Nainital’ to ‘Dehradun’.

2. The Regional Directorate (Northern Region) and the Infrastructure Section, MCA HQ will initiate action for arrangement of office space and other physical infrastructures for establishing the office at Dehradun.

3. Similarly, E-Governance Cell at MCA HQ will ensure connectivity of the new office, upon its establishment at Dehradun, with MCA network.

4. Gazette Notification as per Companies Act/ Rules/ Regulations with regard to change in location of the office of ROC-cum-OL, Uttarakhand, will be issued by the Policy Section, MCA HQ.

5. Any other consequential/ ancillary action, not mentioned above, shall be initiated suo moto, by concerned sections/ authorities in MCA HQ.

6. The office of ROC-cum-OL, Uttarakhand, till it is established at Dehradun, will continue to function from ROC, Kanpur.

To,

1. PS to CAM.
2. PS to MOS, CA
3. PSO/ PPS/ PS to Secretary/ AS/ JS (B)/ JS (K)/JS (GKS)/ JS (AC)/ EA.
4. DGCoA.
5. All RDs.
6. ROC-cum-OL, Uttarakhand.
7. PAO, MCA, New Delhi.
8. All Sections, MCA, New Delhi.